

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.615/98

Hon'ble Shri R.K.AHOOJA, MEMBER(A)

New Delhi, this 26th day of May, 1998

Dil Bahadur
s/o Shri Hari Singh
r/o A - 78
Alaknanda Camp
Kalkaji
NEW DELHI - 110 019.

... Applicant

(None)

Vs.

1. The Director General
Archaeological Survey of India
Near National Museum
Janpath
NEW DELHI.

2. Superintending Archaeologist
Archaeological Survey of India
Delhi Circle
Safdarjang Tomb
New Delhi - 110 003.

... Respondents

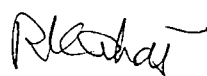
(None)

O R D E R (Gral)

None appears for the parties even on second call. None had also appeared on the last occasion. I therefore presume that the applicant is not interested in pursuing his OA. Accordingly, the OA is dismissed for want of prosecution.

~~No costs.~~

/rao/


(R.K.AHOOJA)
MEMBER(A)